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**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Contempt Petition No.180/00052/2018  
in Original Application No.180/00081/2018**

**Tuesday, this the 4<sup>th</sup> day of June, 2019**

**C O R A M :**

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER  
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

P.K.Ajithprasad, S/o.Narayanan,  
Employed as Station Superintendent,  
Mahe Railway Station.  
Residing at Anugrah, Pookodu P.O.,  
Pattiam, Thalassery, Kannur – 670 691. ....Petitioner

**(By Advocate Mr.V.Sajithkumar)**

**v e r s u s**

Nithin Raj, Senior Divisional Personnel Officer,  
Southern Railway, Palghat Division, Palghat – 678 002. ....Respondent

**(By Advocate Mr.Asif.K.H.)**

This application having been heard on 4<sup>th</sup> June 2019, the Tribunal on the same day delivered the following :

**O R D E R (O R A L)**

**Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

When the matter came up for consideration today, learned counsel for the petitioner submitted that the salary has since been disbursed and Contempt Petition may be closed.

2. Accordingly, the Contempt Petition is closed and notice discharged.

(Dated this the 4<sup>th</sup> day of June 2019)

**ASHISH KALIA  
JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN  
ADMINISTRATIVE MEMBER**

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**List of Annexures in C.P.No.180/52/2018 in O.A.No.180/00081/2018**

1. **Annexure P-1** – Copy of the order dated 19.2.2018 in O.A.No.81 of 2018 passed by this Hon'ble Tribunal.
2. **Annexure R-1** – Copy of the letter No.J/MD.84/Dec., dated 14.3.2018.
3. **Annexure R-2** – Copy of the letter dated 23.3.2018.
4. **Annexure R-3** – A copy of the letter dated 14.6.2018.
5. **Annexure R-4** – A copy of the letter dated 20.6.2018.
6. **Annexure R-5** – A copy of the letter No.J/MD.105/Court dated 6.7.2018.
7. **Annexure R-6** – A copy of the certificate No.612524 dated 17.7.2018.
8. **Annexure R-7** – A copy of the letter No.J/T.20 SNP dated 20.7.2018.
9. **Annexure R-8** – A copy of the letters dated 20.7.2018 and 21.7.2018.
10. **Annexure R-9** – A copy of the letter No.J/T 20/SM/SNP dated 31.7.2018.
11. **Annexure R-10** – A copy of the No.J/P 509/VIII/Uat 911(Pilot) dated 31.7.2018.

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